

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
LOK SABHA**

**UNSTARRED QUESTION NO.2693
TO BE ANSWERED ON 04.08.2021**

ALLOTMENT OF STALLS

†2693. SHRIMATI RANJEETA KOLI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the reservation system has been implemented for scheduled tribes and scheduled castes in the allotment of stalls at railway stations of all levels in the country;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor with the Government's response in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS
& INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) and (b): Yes, Sir. As per Catering Policy 2017 and Multi Purpose Stall Policy 2017, there is a provision of 6% reservation for Scheduled Castes and 4% for Scheduled Tribes in allotment of minor catering and vending units such as stalls, trolleys etc. on A1, A, B & C categories of stations and 12% reservation for Scheduled Castes and 8% for Scheduled Tribes for allotment on D, E & F categories of stations.

Presently, the licenses of 554 units are held by Scheduled Castes and licenses of 192 units are held by Scheduled Tribes on stations over Indian Railways.

(c): Does not arise.
